

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-12-2020 AT 10.30 AM, THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI. B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/1168/2019
NAME OF THE PETITIONER : T RAVICHANDRAN
NAME OF THE RESPONDENTS : REAL VALUE PROMOTERS PVT LTD
UNDER SECTION : SEC 9 RULE 6 OF IBC, 2016

(2)

[IBA/1168/2019]

ORDER

Ld. Counsel Mr. Srenik S Jain for the Applicant and Ld. Counsel Mr. Avinash Krishnan Ravi for the Respondent are present.

Counsel for the Applicant states that Memo of Compromise between the parties signed by both the counsels has been filed in the Registry on 07.12.2020 in S.R. No. 3698. As per the Memo of Compromise executed by both the counsels, it reflects that the parties have settled the matter out of court.

Hence, this IBA/1168/2019 stands **dismissed as withdrawn**.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs